

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-140-2020**

Lakkawa Karishetty Thr. Her Lawful
Attorney Balram Karishetty ... Petitioner

Versus

Dy. Commissioner, Corporation of the
City of Panaji, and Anr ... Respondents

Shri J. Godinho, Advocate for the petitioner.

Shri A.D. Bhohe, Advocate for the respondent no.1.

Coram:- DAMA SESHADRI NAIDU, J.

Date :- 28th August, 2020

P.C.:

The learned Counsel for the first respondent seeks time to file a reply.

2. Post the matter on 11th September,2020.

DAMA SESHADRI NAIDU, J.

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